

Declaration of Assets and Liabilities

Year 2023-2024

I,.....**SUSHIL KUMAR**....., son/daughter/wife of**RAM AVTAR**.....,

aged...**33**.....years, belonging to.....**BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT**....

service and presently working as **SECTION OFFICER**..... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse (Urvashi prajapati)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	32,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD-1,82,000 RD- 35,000				
(iii)	Bonds, Debentures and Shares in companies	SHARES- 46,500(Market Value) Mutual Fund- 33,600				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO. 238119928				
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA 110 CC 6G				
(vi)	Jewellery (give details of weight and value)	DIAMOND VALUE- 1,00,000 GOLD- 120 GM SILVER - 500 GM	DIAMOND VALUE- 1,25,000 GOLD- 300 GM SILVER -3 KG			
(vii)	Other assets, such as values of claims / interests	LAPTOP, MOBILE, WATCHES, ETC(VALUE NOT ASSESSED)	LAPTOP, MOBILE, WATCHES, ETC(VALUE NOT ASSESSED)			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	PERSONAL LOANS - 12,40,000	10,11,000 (TILL 12/02/2024)
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX (A.Y. 2023-2024) - 56,400 PAN CARD- CJVPK2693D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee:**SUSHIL KUMAR**.....

Place:....**PATNA**.....

Designation:.....**SECTION OFFICER**

Date:....**13/02/2024**.....

Department:.....**BIHAR LEGISLATIVE**

ASSEMBLY SECRETARIAT.....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.